

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 12**

**C.P.(IB)464/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES:      **HELLIOS TUBEALLOYS PVT LTD**

Section 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. None present on behalf of the Applicant. Ms. Shrushti More, Ld. Counsel for the Operational Creditor M/s Parker Hannifin India Pvt. Ltd. Present.
2. One intervener representing operational creditor is present and seeks direction that their claim be admitted in case the petition is admitted. This Bench feels, that it is the law, and there is no need for separate directions in this relation.
3. List this matter on **01.12.2023**.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/NP/